

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1596
TO BE ANSWERED ON 05.08.2024

CENTRAL SECTOR PROJECTS IN THE STATE OF BIHAR

1596. SHRI MANOJ KUMAR JHA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of each of the Central Sector Projects, including those relating to setting up of educational, infrastructure and other projects, costing ₹150 crore or more being executed in the state of Bihar;
- (b) the details of each of the above projects running cost and time overruns, project wise;
- (c) the reasons for cost and time overrun; and
- (d) the efforts being made to complete the above projects in all respects?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE [RAO INDERJIT SINGH]

(a)&(b) The Infrastructure and Project Monitoring Division (IPMD) of the Ministry of Statistics and Programme Implementation (MoSPI) is mandated to monitor time and cost overruns of Ongoing Central Sector Project costing ₹ 150 crore and above, based on the information provided by the project Implementing Agencies (IA), on Online Computerized Monitoring System (OCMS) of the MoSPI. As per the Flash Report for the month of May 2024, a total of 92 projects from the State of Bihar are on the monitor of this Ministry. The details of these projects may be seen in the Flash Report available at www.cspm.gov.in.

(c) The reasons for time and cost overruns are project-specific, depend on a variety of technical, financial and administrative factors, and differ from project to project. However, as reported by the project implementing agencies on the OCMS of this ministry, the main reasons for increase in cost of the projects are: Under-estimation of original cost; Changes in rates of foreign exchange and statutory duties; High cost of environmental safeguards & rehabilitation measures; Spiralling land acquisition costs; Shortage of skilled manpower/ labour; Changes in Project scope; Monopolistic pricing by vendors of equipment services; General Price rise / inflation and Time Overruns etc. The main reasons for delay in timely completion of the Projects are: law and order problems, delay in land acquisition, delay in environment and forest clearances, funding constraints, rehabilitation and resettlement issues, local body / municipal permissions, utility shifting, contractual issues, etc.

(d) The important measures taken by the Government to restrict the cost escalation and ensure timely completion of projects are: Periodic review of projects under PRAGATI and rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixing responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the concerned Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.
